

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 2608
ANSWERED ON 12/08/2025

RESOLUTION OF INVESTORS' ISSUES

2608. DR. KAVITA PATIDAR
SHRI MOKARIYA RAMBHAI
SHRI MANAN KUMAR MISHRA

Will the Minister of **CORPORATE AFFAIRS** be pleased to state:

- (a) the total number of claimants and stakeholders who participated in the event “Niveshak Shivir” organised on 1st June, 2025;
- (b) the role of trained officials and dedicated kiosks in facilitating claim submissions and resolving investor queries;
- (c) whether the Ministry plans to develop further educational materials or digital tools to support investors in future; and
- (d) the anticipated impact of this event on reducing the volume of unclaimed investors' fund nationwide, if so, the details thereof?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(HARSH MALHOTRA)

(a)&(b): The “Niveshak Shivir” event held on June 1, 2025, witnessed registrations of approximately 450 participants. IEPFA-trained personnel facilitated end-to-end process, including registration, filing of the IEPF-5 form and use of the search facility. Dedicated kiosks managed by representatives from SEBI, depositories (NSDL & CDSL), stock exchanges (NSE & BSE), and 88 participating companies through their RTAs enabled a one-stop resolution platform. In addition, ready assistance and personalized guidance were also extended to the participants.

(c): The IEPFA continues to develop and enhance educational materials for investors from time to time. The education materials are disseminated through various investor awareness camps and workshops as well as social media and other digital platforms. These resources are regularly updated to ensure that they remain current, relevant, and accessible to all investors.

(d): By facilitating direct interaction between investors, companies, and Registrar and Transfer Agents (RTAs), the initiative enables timely resolution of issues related to KYC, nomination, and dematerialisation. On-the-spot assistance helps investors to reclaim the shares and dividends from the companies as well as IEPFA.
